F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 10.12.2018

Subject:- Weekly Report in respect of important developments in CBEC for the week –03.12.2018 to 07.12.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –03.12.2018 to 07.12.18.

1. **Administrative Changes:-**
   - Order regarding posting of IRS(C&CE) Probationers of 68th and 69th batches has been issued vide Office Order No. 173/2018 dated 05.12.2018.

2. **Legislative Changes:-**
   - Notification No.56/2018-Cus(ADD), dated 04.12.2018 issued for seeking to levy definitive anti-dumping duty on the imports of ‘Uncoated Copier Paper’ originating in or exported from Indonesia, Thailand and Singapore.

3. **Any Circular:-**

( Hemambika R. Priya )
Commissioner (Coordination)

1. Chairperson, CBIC
2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
6. Member(Budget & Investigations)
7. Member(Admn)

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